

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 92 of 2012 &**  
**I.A. No. 397 of 2012**

**Dated : 4<sup>th</sup> July, 2014**

**Punjab State Power Corporation ltd.**

**..... Appellant(s)**

**Versus**

**Punjab State Elec. Reg. Comm. & Ors.**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **30.07.2014.**

**COURT MASTER**